

S.No.21

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
05-04-2024 AT 10:30 AM**

**CP (IB) No. 237/9/HDB/2020
AND**

**IA (IBC) 258/2024 & IA (IBC) 1331/2023 in CP (IB) No. 237/9/HDB/2020
u/s. 9 of IBC, 2016**

IN THE MATTER OF:

Action Group Associates

...Operational Creditor

AND

M/s. BEML Midwest Limited

...Corporate Debtor

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

IA (IBC) 258/2024

Learned Counsel Mr G Bhupesh, for respondent/liquidator present physically.
Learned Counsel Ms Vaishnavi Ambadipudi, for applicant present through Video Conference.

Ms Padma Priyanka, Liquidator present physically.

Counter not filed. At request two weeks' time granted for filing counter and rejoinder if any within a week thereafter, in default opportunity stands closed.

Call on 07.05.2024.

IA (IBC) 1331/2023

Learned Counsel Mr G Bhupesh, for applicant present physically.

Ms Padma Priyanka, Liquidator present physically.

Learned Counsel Mr Sriranga Subbanna, for Respondent nos 6,8,9 and 10 present through Video Conference. Matter passed over.

Matter called again. Heard both sides. **For orders on 07.05.2024.**

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)